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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1. B. Manimaran
Advocate

R1, R3, R4, R5

B. Manimaran
Advocate
R1, R3, R4, R5

2. S. Manoj Kumar
(B. Dhanees)

counsel for petitioner

ORDER

S. Manoj Kumar

Shri S Manoj Kumar, representing counsel for petitioner present. Shri B Manimaran, counsel for R1, R3, R4 & R5 present. No representation on behalf of R2. Time extended at request for final hearing. Counsel for petitioner is directed to inform the next date of hearing to R2. Put up on **10.03.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)